

[Shri R. P. Suman]

via Lucknow and from Varanasi also two trains—Mahanagri Express and Kashi Express go to Bombay via Allahabad. In this way, the people of about 10 districts around Gorakhpur, Varanasi, Lucknow and Allahabad remain totally deprived of rail facility for going to Bombay. They have to go to Lucknow, Varanasi or Allahabad to catch the train for Bombay which is quite inconvenient. About 20 lakh people are facing this inconvenience which is causing resentment. I, therefore, demand from the Government of India that keeping in view the acute problem of the people of eastern Uttar Pradesh, permission may kindly be given to run Kashi Express via Varanasi, Jaunpur, Shahganj, Malipur, Akbarpur, Gosainganj, Ayodhya, Faizabad, Sultanpur, Pratapgarh, Allahabad upto Bombay. The same route should be followed on return journey upto Varanasi. Also, keeping in view the large number of passengers at Akbarpur Junction, orders should be issued for reservation quota of at least 4 first class berths and 8 second class berths in every train.

[English]

(vii) Need to set up industries in Central Sector in Rajasthan.

SHRI SHANTI DHARIWAL (Kota): Rajasthan continues to be one of the most backward states in the industrial sector. There is a great need for developing large scale industries in Rajasthan. The State Government has been pleading for a long time about the inadequacy of Central Public sector investment in Rajasthan. Investment of Central Public Sector in Rajasthan is very low. It is 1.90% of such investment all over the country.

Two addition units by Bharat Electronics Ltd. and one unit by Hindustan Aeronautics Ltd. are going to be set up in the country. It was indicated by the Chairman and Managing Director, BEL that their undertaking is planning to put up two or three more units for manufacture of defence electronic equipments. The State Government has assured the Chairman and Managing Director of the BEL all possible assistance and cooperation besides making available required land, power, water,

housing etc. at a normal price. The Government of India after considering all relevant factors, has decided to set up the units of BEL and HAL at places other than Rajasthan.

Now Hazira Bijapur gas pipe line is also going to be laid through Rajasthan. I request the Government to set up industries in Rajasthan as there are many places on the route of H.B.J. pipe line in the State which are very suitable for industrialisation.

I look forward for sympathetic attention and support in this vital matter.

13.07 Hrs.

STATUTORY RESOLUTION RE: DISAPPROVAL OF CONTRACT LABOUR (REGULATION AND ABOLITION) AMENDMENT ORDINANCE 1986, AND CONTRACT LABOUR (REGULATION AND ABOLITION) AMENDMENT BILL

[English]

MR. DEPUTY SPEAKER : Now we shall take up Item Nos. 12 and 13 together.

Smt. Geeta Mukherjee	—	Absent
Shri C Janga Reddy	—	Absent
Shri Indrajit Gupta	—	Absent
Shri Ramashray Prasad Singh	—	Absent
Dr. A. K. Patel	—	Absent
Prof. Saifuddin Soz	—	Absent
Shri Bhattam Sriram Murty	—	Absent
Shri M. Raghuma Reddy	—	Absent

So, the Statutory Resolution at Item No. 12 is not moved. Now, I call upon the Hon. Minister to move the Bill.

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : Sir, I beg to move ;

“That the Bill to amend the Contract Labour (Regulation and Abolition) Act, 1970, as passed by Rajya Sabha, be taken into consideration”.

The Hon. Members are aware that the President had promulgated an Ordinance